

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AICON AFFORDABLE REAL ESTATE PRIVATE LIMITED

1.	Name of corporate person	AICON AFFORDABLE REAL ESTATE PRIVATE LIMITED
2.	Date of incorporation of corporate person	15/06/2012
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U74120MH2012PTC232225
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	B -7 Om Parshwanath Apartments Desai & Sheth Nagar, Sai Baba Nagar, Bor, ivali(W), Mumbai City, Mumbai, Maharashtra, India, 400092
6.	Liquidation Commencement Date Of Corporate Person	12 th March,2025
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Sushil CHS, Nariman Road, Vile Parle East, Mumbai 400057, Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP- N00051/2017-18/10491
8.	Last date for submission of claims	10 th April,2025

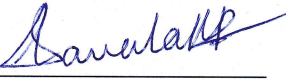
Notice is hereby given that AICON AFFORDABLE REAL ESTATE PRIVATE LIMITED has commenced voluntary liquidation on 12th March,2025

The stakeholders of AICON AFFORDABLE REAL ESTATE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 10th April,2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Nayana Premji Savala
Liquidator



Date: 15th March,2025
Place: Mumbai

